

## PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

**SUB: RBVRR TS POLICE ACADEMY, HYDERABAD** – Nomination of six Judicial Officers to participate in the Workshop on the subject of “Acquittal of cases – Reasons and Remedies” is re-scheduled on 13.04.2019 and 14.04.2019 i.e., Second Saturday and Sunday for Police, Judicial Officers and Prosecuting Officers at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad – Relief Arrangements – **ORDERS – ISSUED.**

- REF:**
1. Letter RC.No.47/T-3/RBVRR TSPA/2019, dated 27.02.2019 from the Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad.
  2. Letter RC.No.47/T-3/RBVRR TSPA/2019, dated 30.01.2019 from the Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad.
  3. High Court’s letter ROC.No.63/SO/2019, dated 16.02.2019.
  4. Letter RC.No.47/T-3/RBVRR TSPA/2019, dated 15.03.2019 from the Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad.
  5. High Court’s letter ROC.No.63/SO/2019, dated 26.03.2019.

### **ORDER ROC.No.933/2019-B.SPL., DATED: 08.04.2019**

**The High Court is pleased to pass the following Orders:**

The following six Judicial Officers mentioned in column number 2, who are nominated to participate in the Workshop on the subject of “Acquittal of cases – Reasons and Remedies” is scheduled to be held on 13.04.2019 and 14.04.2019 i.e., Second Saturday and Sunday for Police, Judicial Officers and Prosecuting Officers at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad in the High Court’s Letter 5<sup>th</sup> read above, are directed to proceed to attend the said Workshop at Hyderabad.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR WORKSHOP</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI D.VENKATESH,</b> III Addl. Chief Metropolitan Magistrate, Hyderabad.	II Addl. Chief Metropolitan Magistrate, Hyderabad
2.	<b>SMT. G.SUNITHA RAVINDER REDDY,</b> I Additional Senior Civil Judge, L.B.Nagar, Ranga Reddy District.	II Additional Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
3.	<b>SMT. CHIRANJI ASHALATHA,</b> XI Addl. Chief Metropolitan Magistrate, Secunderabad.	X Addl. Chief Metropolitan Magistrate, Secunderabad.
4.	<b>SRI N.VENKAT RAM,</b> Junior Civil Judge, Maheswaram, Ranga Reddy District.	Addl. Junior Civil Judge, Ibrahimpatnam, Ranga Reddy District.
5.	<b>SMT. N.PRASHANTHI,</b> Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Malkajgiri, Ranga Reddy District.	I Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District.
6.	<b>SRI J.HANUMANTHA RAO,</b> Formerly, Prl. Rent Controller, City Small Causes Court, Hyderabad-cum-XII Assistant Judge, City Civil Court, Hyderabad, now working as II Metropolitan Magistrate for Railways, Secunderabad.	III Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad.

The officers mentioned in column number 3, will be incharge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Workshop on 13.04.2019 and 14.04.2019 at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad.

On return from the above said Workshop, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

**NOTE:** 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)**

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Himayatsagar, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
8. The III Addl. Chief Metropolitan Magistrate, Hyderabad.
9. The II Addl. Chief Metropolitan Magistrate, Hyderabad.
10. The I Addl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
11. The II Addl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
12. The XI Addl. Chief Metropolitan Magistrate, Secunderabad.
13. The X Addl. Chief Metropolitan Magistrate, Secunderabad.
14. The Junior Civil Judge, Maheswaram, Ranga Reddy District.
15. The Addl. Junior Civil Judge, Ibrahimpatnam, Ranga Reddy District.
16. The Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Malkajgiri, Ranga Reddy District.
17. I Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District.
18. The II Metropolitan Magistrate for Railways, Secunderabad.
19. The III Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad.
20. The Pay and Accounts Officer, Hyderabad.
21. The District Treasury Officer, Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
22. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Enquiry Cell.

High Court for the state of Telangana.

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